

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.12.2021.

Cases	Total pendency at the beginning of December, 2021 (Civil-Criminal)		Institution during the month of December, 2021 (Civil - Criminal)		Total disposal during the month of December, 2021 (Civil- Criminal)		Pendency at the end of December, 2021 (Civil-Criminal)	
1. WRIT PETITION	96	02	06	-	18	-	84	02
2. APPEAL	24	18	-	04	05	04	19	18
3. RSA	14	-	02	-	02	-	14	-
4. FAO	04	-	-	-	01	-	03	-
5. CONTEMPT	01	-	02	-	01	-	02	-
6. MISC. CASES	-	04	-	02	-	01	-	05
7. MISC. APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	-	-	-	-	-	-	-	-
10. BAIL APPLICATION	-	-	-	01	-	01	-	-
11. MAC APPEAL	12	-	01	-	03	-	10	-
12. REVIEW	01	-	-	-	-	-	01	-
13. REVISION	04	08	-	-	01	-	03	08
14. MAT APPEAL	01	-	-	-	-	-	01	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	-	-	01	-	-	-	01
17. ARBITRATION PETITION/APPEAL	05	-	-	-	01	-	04	-
18. S.A.O.	-	-	-	-	-	-	-	-
19. REFERENCE	-	-	-	-	-	-	-	-
20. C.O.	03	-	-	-	01	-	02	-
21. TAX APPEAL	02	-	-	-	-	-	02	-
22. Ex.P.	-	-	-	-	-	-	-	-
23. SP. APPEAL	-	-	-	-	-	-	-	-
GRAND TOTAL	167	32	11	08	33	06	145	34

Prepared by:

(Signature)
 Assistant Registrar
 High Court of Sikkim
 Gangtok